

ITEM NO.37

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 5632/2024

MAMTA SAGAR

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 24-04-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Bhuwan Raj, AOR
Mr. Raman Singh, Adv.
Mr. Aditya Tripathy, Adv.
Ms. Kriti Kumari, Adv.
Mrs. Manju Savita, Adv.

For Respondent(s) :

Mr. Yasharth Kant, AOR
Mr. Suryaansh Razdan, Adv.
Ms. Sonal Kushwah, Adv.
Mr. Suryaansh Kishan Razdan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 has filed counter affidavit.

Ld. Counsel for the appellant is granted four weeks' time, as last opportunity, to take appropriate steps regarding abatement with regard to respondent No.2.

Digitized version of original record of High Court has been received. However, translated version is still awaited and scanned soft copy of the Trial Court record is also awaited. Let a reminder be issued.

List again on 22.07.2025.

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SUJATA SINGH
Registrar